

106791

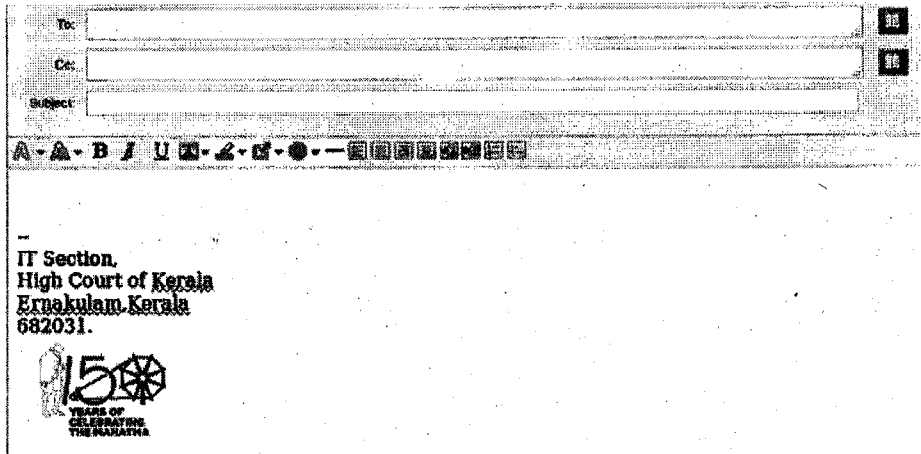
Kochi : 682 031  
Dated : 03.12.2018

IT-S1/27123/2017


OFFICIAL MEMORANDUM

Sub : Use of commemorative logo in the High Court emails – reg.  
Ref : High Court OM No. A1-434/2018/A7 dated 08.11.2018

It has been directed to use the commemorative logo of 150<sup>th</sup> birth anniversary of Mahatma Gandhi in all official email communications of the High Court as per the reference cited above. Detailed instructions on the procedure to be followed in this regard have been emailed to the official email ids of the officers and all the Sections of the High Court. The specimen is given below.



(By order)

  
P Sreedhar  
Deputy Registrar

To

The Joint Registrars, High Court  
The Deputy Registrars, High Court  
The Protocol Officer, High Court  
The Public Relations Officer, High Court  
The Finance Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Assistant Registrar and Chief Librarian, High Court  
The Private Secretaries to Judges, High Court  
The Confidential Assistants to the Registrars, High Court  
The Confidential Assistant to the Additional Registrar (General Administration), High Court  
All the Sections, High Court  
The File / Stock File.